ITEM NO.16 REGISTRAR COURT. 2 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 2644/2026

SAGHEER AHMAD **Appellant(s)**

VERSUS

STATE OF UTTAR PRADESH **Respondent(s)**

Date : 17-09-2026 This appeal was called on for hearing today.

For Appellant(s) : M/S. Shakil Ahmad Syed, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel, who appeared before the Hon’ble Court for the sole respondent, has not filed Vakalatnama so far. However, service is complete, but none has entered appearance.

Digitized original records of the High Court and the Trial Court have been received and already provided to the learned counsel for the parties.

Let the matter be processed for listing before the Hon’ble Court.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

Signature Not Verified
Digitally signed by DIVYANSHI MISHRA
Date: 2026.09.17 15:42:35 IST
Reason:

GRACY L. BAWITLUNG
Registrar

DM